

Notification No.45/ 2022

Principal Seat at Madras on 25.02.2022

I. Hon'ble First Division Bench consisting of the Hon'ble Chief Justice and Hon'ble Mrs.Justice Pushpa Sathyanarayana is constituted to take up the cases assigned to the Hon'ble First Division Bench on 25.02.2022 at 2.15p.m. in the Principal Seat at Madras.

II. Hon'ble Mr.Justice D.Bharatha Chakravarthy will sit single at 2.15p.m on 25.02.2022 and take up Old Writ Petitions relating to Service from the provisional list.

// BY ORDER OF THE HON'BLE THE CHIEF JUSTICE //

HIGH COURT, MADRAS
DATED : 24-02-2022

M.N.SENTHIL KUMAR
REGISTRAR (JUDICIAL)